

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 183/MP/2021

- Subject** : Petition under Section 79 of the Electricity Act, 2003 read with Regulation 111 and 113 of the Central Electricity Regulatory Commission (conduct of business) Regulations, 1999, seeking directions to Southern Regional Power Committee to provide necessary information regarding intra-State transmission lines falling under Regulation 2(1)(EE) Central Electricity Regulatory Commission (sharing of inter-state transmission charges and losses) Regulations, 2020.
- Date of Hearing** : 12.2.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Transmission Corporation of Andhra Pradesh Ltd.
(APTRANSCO)
- Respondents** : Southern Regional Power Committee (SRPC)
- Parties Present** : Shri Sidhant Kumar, Advocate, APTRANSCO
Ms. Manyaa Chandok, Advocate, APTRANSCO
Ms. Ekshaa Kashyap, Advocate, APTRANSCO

Record of Proceedings

The learned counsel for the Petitioner sought a short adjournment and submitted that a letter to this effect has also been filed.

2. The Commission acceded to the request of the Petitioner and adjourned the matter to 15.3.2024.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

